

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 3rd April, 2014

No.HC.VII-57/2014/ 1985 /A. Smti. Joosmita Sarma, Principal Judge, Family Court, No.II, Kamrup (M), Guwahati will remain in-charge of the Court and Office of the Principal Judge, Family Court, No.III, Kamrup (M), Guwahati, which is newly created and sanctioned by the Govt. of Assam, vide letter No.JDJ.125/2011/21 dated 21.09.2011 issued by the L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, until further orders.

By order,
Sd/- Robin Phukan,
REGISTRAR (VIGILANCE)

Memo NO. HC.VII-57/2014/ 1986 - 2008 /A.

Dated 03.04.2014

Copy to:-

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati for information
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati for information
3. The District and Sessions Judge, _____
4. The Judge, Designated Court, Assam, Guwahati
5. The Principal Judge, Family Court, NO.1 & 2 Kamrup, Guwahati/Cachar, Silchar
6. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
7. The Presiding Officer, Industrial Tribunal, Guwahati/Dibrugarh/ Silchar
8. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati
9. The Special Judge, Assam, Guwahati
10. The Special Judge, CBI, Assam, Guwahati
11. The Member-Secretary, Assam State Legal Services Authority, Guwahati
12. The Member, MACT, _____
13. The Special Judge, Addl. CBI Court, NO.1 & II, Assam, Chandmari, Guwahati
14. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
15. Smti Joosmita Sarma, Principal Judge, Family Court, No.II, Kamrup (M), Guwahati
16. The Joint Registrar (_____), Gauhati High Court, Guwahati
17. The Chief Judicial Magistrate, _____
18. The Deputy Registrar (_____), Gauhati High Court, Guwahati
19. The Sub-Divisional Judicial Magistrate (M)/(S) _____
20. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
21. The Superintendent (_____), Gauhati High Court, Guwahati
22. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
23. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Judicial)/Registrar (Admn.), Gauhati High Court, Guwahati
24. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.


REGISTRAR (VIGILANCE)

3/4/14

03.04.14